So ((st)

Declaration of Assets and Liabilities

	2024.	-25
Year		*******

32 SINOD PRASAL	YADAY , son/daugh	ter/wife of RAME	ESWAR RAY,
agedy.			
service and presently workin	g as OFFICE	ATTENDAM	4.T
give herein below the details	of the assets (Immovab	le, movable, bank	balance, etc.) of
myself, my snouse and depen	idants*:		

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependan f-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(1)	Cash	5000/	MUNH I DEVI	PRINCE	ADITIYA RAT	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000				
(111)	Bonds, Debentures and Shares in companies	_		_	-	_
(ĭv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LEC 514178094				
(v)	Motor Vehicles (details of make, etc.)	HOMDA SHINE				
(ivi)	Jewellery (give details of weight and value)	20 Du	200 hu Gald			_
(yII).	Other assets, such as values of claims / interests	TV, FREEZE	-	_	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of Joint ownership will

Sr. No.		Self	Spouse Name(S)	Dependen t-1 Name	Dependan t-2 Name	Dependant 3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	_				Ltc. Name
(11)	Non-Agricultural Land - Location(s) - Survey-number(s)					
	- Extent (Total measurement) -Current market value			_	-	
(III)	Buildings (Commercial and residential) Location(s)					
	- Survey /door number(s) - Extent (Total measurement) - Current market value	_	-		_	
(ív)	Houses / Apartments, etc. - Location(s) - Survey /door number(s)		-			
	Extent (Total measurement) Current market value					
v)	Others (such as interest in property)			- 1	-	-

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI, BUN	1123000
A.	(li) Loans from financial institutions		
	(III) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	1	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to depa	rtments		
	dealing with tele	phones		_
	(e) dues to depa	rtments		
	dealing with gov	ernment		
	transport (includ		-	
	aircraft and helic			
	(f) Other dues, if	any		
(b)	(i) Income Tax in	cluding		
	surcharge [Also i	ndicate	AFR DUATOL.	
	the assessment y		AFRPY 0586K	
	which Income Tax	x Réturn		
	filed. Give also Pe			
	Account Number			
	(ii) Wealth Tax [A			
	indicate the asses			
	year upto which V Tax return filed.]	veaitn		
*	(III) Sales Tax [On	The fac		
	case of proprietar			
	business]	(The state of the s	
	(iv) Property Tax			
Gender		M	(M/F)	
Date of	f Birth :-	22	0 1 1 9 7	8 (DD/MM/YYYY)
	Anna and an artific on the state of the stat			
Class/G	roup ;-	<u> </u>	(A/B/c)	
Cadre	1.*	BIHAR	R LEGISLATIVE AS	SEMBLY
17.	<u> </u>	***************************************	e.g. B.A.S. Bihar Administrative	
			ihar Secretariat Service etc.)	
		0.3,0,10		
Iome DI	strict ;-	***************************************	THA	
1	hereby declare	that the	above details are true to	the hest of my
nowle	dge and belief.			
			Q.T.	
			Signature	12116 DIE 11
				1 119 119 19
			Name of Employee: 51No	D PKAJAD YADAY

Place: PATMA

Date: 13/02/25.

सिनीन प्रमाद याद्य

Designation: OFFICE ATTEMPANT

Department: BAHAR NEDHAN SABHA